

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) to (c) Hyderabad airport has been notified as a Customs Airport for all exports and for import of certain specified items, as also for clearance of passengers' baggage.

Bifurcation of the Supreme Court of India

1076. DR. RATNAKAR PANDEY:
SHRIMATI RATAN KUMARI:
SHRI BEKAL UTAHI;

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any proposal under Government's consideration to bifurcate the Supreme Court of India; and

(b) if so, what are the details thereof;

THE MINISTER OF LAW AND JUSTICE (SHRI B. SHANKARANAND): (a) and (to) The Law Commission in its 125th Report had recommended that the Supreme Court may be split into a Constitutional Court and a Court of Appeal or a Federal Court of Appeal. The views of the Supreme Court have been sought in this regard.

Moga killings in Punjab

1077. DR. RATNAKAR PANDEY:
SHRI DEBA PRASAD RAY:
SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:
Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether he visited the site of the recent carnage committed by the

terrorists of Moga in Punjab; if so, what are the details of the incident; and

(b) what were his observations and Government's action thereto and what steps have been taken to apprehend the culprits and to meet with the situation arising out of renewed terrorist violence in and around Punjab and also in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir. According to information received from the Government of Punjab, on June 25, 1989, some unidentified terrorists fired indiscriminately on some workers of the R.S.S. in Nehru Park of Moga City in Faridkot district, resulting in the death of 19 persons on the spot and injuries to others. While fleeing, they shot and killed members of a family. When the local police reached the spot 2 bombs exploded resulting in the death of one constable and one Home Guard personnel.

(b) The Home Minister has condemned the incident. The terrorist group responsible for this shootout has been identified. One hard-core terrorist involved in this incident has since been killed in an encounter on 15-7-1989. Tight security measures have been ensured to check recurrence of such incidents. SSPs of districts have been asked to provide security cover to top leaders/workers of the RSS and the Shakkhas in their respective districts. Security measures have also been tightened up in the Union Territory of Delhi.

;Air Pollution 1078. SHRI SHAMIM HASHMI; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the main cause of air pollution in India